

(b) if so, the details of these steps taken to maintain the historical importance of this place; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No, sir. But experts of the Department of Archaeology, Govt. of Uttar Pradesh inspected the Baneshwar Mahadev Temple, Banipara in Kanpur-Dehat in 1986.

(b) and (c): the temple of Baneshwar Mahadev, dedicated to Siva, is a modern structure built by using the architectural remains of some ancient temple enshrining therein a 1 meter high Siva Linga. Of the structural remains used in the Modern temple mention may be made of a lintel with *lalata-bimba*, door-jambes carved with the figures of Ganga and Yamuna and some pillars. As it is a Modern temple, it cannot be protected and maintained by the Archaeological Survey of India.

[English]

#### **Rehabilitation of Persons Affected by Tarapur Atomic Energy Project**

6065. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) the steps taken to rehabilitate the people of village Ghivali affected due to Atomic Power project at Tarapur;

(b) the number of persons who have not yet been fully rehabilitated;

(c) whether affected persons or their dependants are given priority in employment in the project; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Land acquisition and rehabilitation of affected persons including that of Ghivali village for setting up of the first two units of Tarapur Atomic Power Station (TAPS-1&2) at Tarapur were completed in 1960s by the State Government for which funds were provided by the Project. For the new 2 x 500 MWe units, there is no proposal to shift the residents of the Ghivali village as it lies beyond the exclusion zone area to be acquired for these new units.

(c) and (d). Priority for employment of affected persons in TAPS-1&2 and related Projects at Tarapur has been given depending upon the candidates fulfilling minimum norms of qualifications and experience. However, priority for employment in the new 2 x 500 MWe units will be applicable to the villages that will be affected by the new units. Village Ghivali is not an affected village for the new 2 x 500 MWe units.

#### **Coverage of Drains/Nullahs in Delhi Cantonment Area**

6066. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether inspite of the fact that the sewerage lines have been laid in Sadar Bazar and Gopi Nath Bazar areas in Delhi Cantonment, the sullage water drains are still running in the open and unconnected with the sewerage lines;

(b) if so, whether due to open drains and nullahs, the menace of mosquitoes and flies have increased many a time;